

website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE, PC
ACT, CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI

CIRCULAR

A communication has been received from the Hon'ble High Court of Delhi, New Delhi mentioning that an IP address belonging to Rouse Avenue Court Complex was found to be communicating with external suspicious IP Adress by way of accessing unwarranted websites, through leased line network of this office.

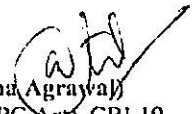
Further, it has been noticed that despite several directions, some of the officials are using their personal laptops/tabs having pirated/unlicensed windows operating system and connecting personal mobile phones to the network using inbuilt hotspot facility in the computers. Such practice poses a security threat to the leased line.

Consequently, all the officials posted in the Courts and Branches functioning in Rouse Avenue Courts Complex are hereby strictly directed not to use pirated/unlicensed/counterfeit copy of windows operating system in the Court Complex and only utilize Ubuntu operating system as directed by Hon'ble eCommittee, Supreme Court of India. Further, officials are directed to refrain from connecting their personal mobile phones/laptops/tabs to the network/leased line using hotspot of the computer system.

Internet connections in the office are provided solely for accessing officials mails/websites/CIS and conducting Video conference. Staff members must not visit any websites other than those required for official purposes.

Violation of the aforesaid directions shall be viewed seriously which would entail strict disciplinary action against the erring officials as per rules.

This issues with the prior approval of Ld. Principal District & Sessions Judge cum Special Judge (PC Act), CBI, Rouse Avenue Courts Complex, New Delhi.


(Atul Krishna Agrawal)
Special Judge (PC Act), CBI-19
Officer In-Charge (Computer Branch)
Rouse Avenue District Courts, New Delhi

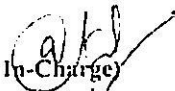
4356-4433/C

No. _____/Computer Branch/RACC/2026

Dated: 06/02/2026
AT 04.00 PM

Copy to:

1. All Ld. Judicial Officers, Rouse Avenue Court Complex with a request to direct the staff under their control to comply with the circular.
2. Branch In-Charges of all Branches at RACC, New Delhi
3. PS to Ld. Principal District & Sessions Judge, RACC, New Delhi
4. Reader to the undersigned.
5. R & I to upload on Layers.
6. Website Committee, Tis Hazari Courts, Delhi (for uploading on website).
7. Guard file.


(Officer In-Charge)
Computer Branch,
Rouse Avenue Court Complex,
New Delhi

